

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

261. IA/1752/2023 C.P. (IB)/118(MB)2022

IN THE MATTER OF

State Bank of India

... Petitioner

Vs

Mr. Bhagwandas Agarwal

... Respondent

U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 21.05.2024

CORAM:

SHRI K. R. SAJI KUMAR
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Adjourned to **05.07.2024** for further consideration.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
K. R. SAJI KUMAR
Member(Judicial)

/Ziyaul/